

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5108**

TO BE ANSWERED ON THE 24TH MARCH, 2026/ CHAITRA 3, 1948 (SAKA)

CYBER CRIME AGAINST WOMEN

**5108. DR. KAKOLI GHOSH DASTIDAR:
SHRI BAPI HALDAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether NCRB's Crime in India 2023 records 1463 cases of cyber crime against women and children in Uttar Pradesh and 1447 in Telangana, while West Bengal is among the lower-incidence States with 176;

(b) if so, the details of incidence rate per lakh, and compound annual growth rate, State-wise;

(c) the details of sanctioned and filled strength in cyber police units, number of functional cyber police stations and digital forensic labs; and

(d) whether it is a fact that Bihar reported 4941 cases of "Kidnapping and abduction of women/girls to compel for marriage" in 2023 with a crime rate of 8.1 per lakh women, the highest nationally, if so, the reasons thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a) to (d): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. The States/UTs are primarily responsible for the prevention, detection, investigation, prosecution of crimes including cyber crime and establishing and strengthening of cyber crime police stations, through their Law Enforcement Agencies (LEAs).

The Central Government supplements the initiatives of the States/UTs through advisories and financial assistance under various schemes for capacity building of their LEAs.

The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication “Crime in India”. The latest published report is for the year 2023. As per the data published by the NCRB, State/UT wise details of cases registered and crime rate under cyber crimes against women and children (involving communication devices as medium/target) during the period from 2021 to 2023 are at the Annexure-I & II respectively.

The Bureau of Police Research and Development (BPR&D) compiles and publishes the statistical data on cyber crime police stations and forensic science laboratories/ mobile forensic science vans in its publication “Data on Police Organizations”. As per the data published by the BPR&D, State/UT-wise detail of cyber crime police stations and forensic science laboratories/ mobile forensic science vans, as on 01.01.2024 is at Annexure-III & Annexure-IV respectively. The States/UTs set up cyber police station and digital forensic lab as per requirement.

As per the data published by the NCRB, State/UT wise details of cases registered and crime rate under Kidnapping and Abduction of Women (Above 18 years) & Girls (Below 18 years) to compel for marriage during 2023 is at Annexure-V.

State/UT-wise Cases Registered (CR) and Crime Rate (CRate) under Cyber Crimes against Women during 2021-23

SL	State/UT	2021		2022		2023	
		CR	CRate	CR	CRate	CR	CRate
1	Andhra Pradesh	471	1.8	637	2.4	559	2.1
2	Arunachal Pradesh	16	2.1	5	0.7	4	0.5
3	Assam	856	5.0	610	3.5	469	2.7
4	Bihar	56	0.1	84	0.1	644	1.1
5	Chhattisgarh	194	1.3	279	1.9	242	1.6
6	Goa	15	1.9	32	4.1	28	3.6
7	Gujarat	349	1.0	352	1.0	453	1.3
8	Haryana	266	1.9	327	2.3	382	2.7
9	Himachal Pradesh	39	1.1	46	1.3	40	1.1
10	Jharkhand	70	0.4	106	0.6	20	0.1
11	Karnataka	2243	6.8	3904	11.8	7002	21.0
12	Kerala	353	1.9	381	2.1	822	4.4
13	Madhya Pradesh	298	0.7	390	0.9	313	0.7
14	Maharashtra	1697	2.8	2530	4.2	2502	4.1
15	Manipur	39	2.5	13	0.8	6	0.4
16	Meghalaya	21	1.3	27	1.6	29	1.7
17	Mizoram	13	2.2	0	0.0	0	0.0
18	Nagaland	1	0.1	1	0.1	1	0.1
19	Odisha	574	2.5	574	2.5	761	3.3
20	Punjab	179	1.2	194	1.3	127	0.9
21	Rajasthan	297	0.8	498	1.3	521	1.3
22	Sikkim	0	0.0	11	3.4	8	2.4
23	Tamil Nadu	248	0.6	401	1.0	1062	2.8
24	Telangana	883	4.7	1262	6.7	1447	7.6
25	Tripura	1	0.0	4	0.2	14	0.7
26	Uttar Pradesh	958	0.9	1101	1.0	1463	1.3
27	Uttarakhand	183	3.3	161	2.9	144	2.5
28	West Bengal	201	0.4	142	0.3	176	0.4
	TOTAL STATE(S)	10521	1.6	14072	2.2	19239	2.9
29	A&N Islands	3	1.6	12	6.3	37	19.4
30	Chandigarh	12	2.2	16	2.8	17	3.0
31	D&N Haveli and Daman & Diu	4	1.0	5	1.2	3	0.7
32	Delhi	151	1.6	250	2.5	135	1.3
33	Jammu & Kashmir	39	0.6	39	0.6	68	1.0
34	Ladakh	0	0.0	0	0.0	0	0.0
35	Lakshadweep	0	0.0	0	0.0	1	3.0
36	Puducherry	0	0.0	15	1.8	10	1.1
	TOTAL UT(S)	209	1.1	337	1.8	271	1.4
	TOTAL (ALL INDIA)	10730	1.6	14409	2.1	19510	2.9

Source: 'Crime in India' published by NCRB.

Crime Rate = Cases Registered Per Lakh Population

State/UT-wise Cases Registered (CR) and Crime Rate (CRate) under Cyber Crimes against Children during 2021-23

SL	State/UT	2021		2022		2023	
		CR	CRate	CR	CRate	CR	CRate
1	Andhra Pradesh	65	0.4	124	0.8	83	0.5
2	Arunachal Pradesh	0	0.0	0	0.0	0	0.0
3	Assam	136	1.1	100	0.8	40	0.3
4	Bihar	2	0.0	0	0.0	10	0.0
5	Chhattisgarh	88	0.9	118	1.2	193	2.0
6	Goa	3	0.8	3	0.8	10	2.6
7	Gujarat	43	0.2	64	0.3	39	0.2
8	Haryana	5	0.1	38	0.4	36	0.4
9	Himachal Pradesh	7	0.3	5	0.2	4	0.2
10	Jharkhand	6	0.0	6	0.0	0	0.0
11	Karnataka	164	0.8	239	1.2	363	1.9
12	Kerala	163	1.7	182	1.9	443	4.7
13	Madhya Pradesh	45	0.2	176	0.6	43	0.1
14	Maharashtra	168	0.5	178	0.5	31	0.1
15	Manipur	1	0.1	0	0.0	0	0.0
16	Meghalaya	3	0.2	2	0.1	7	0.5
17	Mizoram	0	0.0	0	0.0	4	0.9
18	Nagaland	0	0.0	0	0.0	1	0.1
19	Odisha	48	0.3	48	0.3	69	0.5
20	Punjab	63	0.7	31	0.4	14	0.2
21	Rajasthan	33	0.1	182	0.6	306	1.1
22	Sikkim	0	0.0	0	0.0	0	0.0
23	Tamil Nadu	19	0.1	26	0.1	19	0.1
24	Telangana	17	0.1	33	0.3	36	0.3
25	Tripura	0	0.0	0	0.0	1	0.1
26	Uttar Pradesh	101	0.1	118	0.1	34	0.0
27	Uttarakhand	23	0.6	10	0.3	64	1.7
28	West Bengal	5	0.0	2	0.0	3	0.0
	TOTAL STATE(S)	1208	0.3	1685	0.4	1853	0.4
29	A&N Islands	2	1.8	6	5.3	23	20.5
30	Chandigarh	0	0.0	1	0.3	5	1.5
31	D&N Haveli and Daman & Diu	0	0.0	2	1.0	0	0.0
32	Delhi	162	2.9	120	2.2	15	0.3
33	Jammu & Kashmir	4	0.1	5	0.1	3	0.1
34	Ladakh	0	0.0	0	0.0	0	0.0
35	Lakshadweep	0	0.0	0	0.0	0	0.0
36	Puducherry	0	0.0	4	1.1	3	0.8
	TOTAL UT(S)	168	1.5	138	1.2	49	0.4
	TOTAL (ALL INDIA)	1376	0.3	1823	0.4	1902	0.4

Source: 'Crime in India' published by NCRB.

Crime Rate = Cases Registered Per Lakh Population

STATE/UT –WISE DETAILS OF CYBER CRIME POLICE STATIONS

Sl.No.	STATES/UTs	Number of Cyber Crime Police Station
1	Andhra Pradesh	3
2	Arunachal Pradesh	1
3	Assam	-
4	Bihar	44
5	Chhattisgarh	6
6	Goa	1
7	Gujarat	39
8	Haryana	29
9	Himachal Pradesh	4
10	Jharkhand	7
11	Karnataka	2
12	Kerala	20
13	Madhya Pradesh	1
14	Maharashtra	47
15	Manipur	1
16	Meghalaya	1
17	Mizoram	1
18	Nagaland	1
19	Odisha	15
20	Punjab	2
21	Rajasthan	34
22	Sikkim	-
23	Tamil Nadu	54
24	Telangana	13
25	Tripura	-
26	Uttar Pradesh	75
27	Uttarakhand	2
28	West Bengal	36
29	A & N Islands	1
30	Chandigarh	1
31	D & N Haveli and Daman & Diu	-
32	Delhi	15
33	Jammu and Kashmir	2
34	Ladakh	-
35	Lakshadweep	-
36	Puducherry	1
	TOTAL	459

Source: BPR&D publication "Data on Police Organizations"

DETAILS OF FORENSIC SCIENCE LABORATORIES (FSLs)/ MOBILE FORENSIC SCIENCE VANS AVAILABLE WITH STATES/UTs

Sl.No.	STATES/UTs	FSLs	Regional FSLs	District Mobile Forensic Units
1	Andhra Pradesh	1	5	109
2	Arunachal Pradesh	1	-	6
3	Assam	1	5	-
4	Bihar	1	3	4
5	Chhattisgarh	1	3	7
6	Goa	1	-	2
7	Gujarat	1	7	47
8	Haryana	1	4	17
9	Himachal Pradesh	1	2	3
10	Jharkhand	1	-	24
11	Karnataka	1	7	-
12	Kerala	1	11	19
13	Madhya Pradesh	1	4	50
14	Maharashtra	1	12	45
15	Manipur	1	-	4
16	Meghalaya	1	-	1
17	Mizoram	1	-	1
18	Nagaland	1	-	1
19	Odisha	1	3	36
20	Punjab	1	3	32
21	Rajasthan	1	6	34
22	Sikkim	1	-	1
23	Tamil Nadu	1	10	47
24	Telangana	1	4	-
25	Tripura	1	-	3
26	Uttar Pradesh	1	12	75
27	Uttarakhand	1	1	2
28	West Bengal	1	2	4
29	A & N Islands	1	-	1
30	Delhi	1	1	6
31	Jammu and Kashmir	1	1	23
32	Puducherry	1	-	1
	TOTAL	32	106	605

Source: BPR&D publication "Data on Police Organizations"

State/UT-wise Cases Registered (CR) and Crime Rate (CRate) under Kidnapping and Abduction of Women (Above 18 years) & Girls (Below 18 years) to compel for marriage during 2023

SL	State/UT	2023			
		Women		Girls	
		CR	CRate	CR	CRate
1	Andhra Pradesh	58	0.2	74	0.3
2	Arunachal Pradesh	2	0.3	1	0.1
3	Assam	1000	5.7	371	2.1
4	Bihar	4534	7.4	4933	8.1
5	Chhattisgarh	1	0.0	76	0.5
6	Goa	0	0.0	0	0.0
7	Gujarat	43	0.1	524	1.5
8	Haryana	656	4.6	312	2.2
9	Himachal Pradesh	13	0.4	131	3.6
10	Jharkhand	620	3.2	155	0.8
11	Karnataka	21	0.1	8	0.0
12	Kerala	15	0.1	24	0.1
13	Madhya Pradesh	51	0.1	1622	3.9
14	Maharashtra	47	0.1	91	0.1
15	Manipur	7	0.4	5	0.3
16	Meghalaya	3	0.2	3	0.2
17	Mizoram	0	0.0	0	0.0
18	Nagaland	0	0.0	0	0.0
19	Odisha	4	0.0	60	0.3
20	Punjab	105	0.7	1278	8.7
21	Rajasthan	884	2.2	662	1.7
22	Sikkim	0	0.0	1	0.3
23	Tamil Nadu	92	0.2	101	0.3
24	Telangana	97	0.5	123	0.6
25	Tripura	8	0.4	21	1.0
26	Uttar Pradesh	6978	6.2	3649	3.2
27	Uttarakhand	79	1.4	3	0.1
28	West Bengal	125	0.3	390	0.8
	TOTAL STATE(S)	15443	2.3	14618	2.2
29	A&N Islands	0	0.0	0	0.0
30	Chandigarh	0	0.0	9	1.6
31	D&N Haveli and Daman & Diu	0	0.0	0	0.0
32	Delhi	0	0.0	0	0.0
33	Jammu & Kashmir	416	6.4	10	0.2
34	Ladakh	0	0.0	0	0.0
35	Lakshadweep	0	0.0	0	0.0
36	Puducherry	0	0.0	0	0.0
	TOTAL UT(S)	416	2.2	19	0.1
	TOTAL (ALL INDIA)	15859	2.3	14637	2.2

Source: 'Crime in India' published by NCRB.

Crime Rate = Cases Registered Per Lakh Population
